



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12.03.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 17.03.2025, 18.03.2025 & 19.03.2025 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 4847 of 2022 & 1340 of 2023 Part Heard	Sanjeev Abrol Vs. Rahul Singh & Ors. With	Rudreshwar Singh	Aditi Sinha-(R1 & R2) Snehit Choudhary
2.	Comp. App. (AT) (Ins) No. 210 of 2022 & I.A. No. 3240, 3179 of 2022 & I.A. No. 142, 144, 145, 313, 506, 4850 of 2023, 6927 of 2024 Part Heard	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors. With	Kapil Payla	Abhijeet Sinha Somya Dharwa Arpit Dwivedi
3.	Contempt Case (AT) No. 03 of 2024 in Comp. App. (AT) (Ins) No. 210 of 2022	Active Valley Square Welfare Association (Through Its Secretary) Vs. Sanjeev Abrol	Kapil Payla	Manish Jain

<p>4.</p>	<p>Comp. App. (AT) (Ins) No. 1243 of 2022 & I.A. No. 3978, 4502, 4893 of 2022 & 1330, 1895, 2562, 3386, 3729, 4557, 4758, 5219, 6111 of 2023, 1115, 1414, 2648, 2649, 3525, 4058, 4261, 4279, 4314, 4819, 5162, 5247, 5330, 5333, 6720, 6721 of 2024 & 913, 914, 1245, 1246 of 2025</p> <p>Part Heard</p>	<p>Ashok Gupta Suspended Director of Ajnara India Ltd. Vs. Manish Kumar Gupta & Anr. (Authorized Representative for Class of Creditors)</p>	<p>Siddharth Bhatli</p>	<p>Chetna Bisht-R1 Vishal Ganda Govind Keshav Bharat Bhushan V.D'Costa Astha Ojha Ikshvaaku Samiron Borkataky Amar Pal</p>
<p>5.</p>	<p>Comp. App. (AT) (Ins) No. 1041 of 2024 & I.A. No. 3782, 3783, 3784 of 2024</p> <p>Part Heard</p>	<p>Suraksha Realty Ltd. Vs. Amit Gupta Resolution Professional of Mahavir Roads and Infrastructure Pvt. Ltd. & Anr.</p>	<p>Chitranshul A. Sinha</p>	<p>J. Rajesh Dhrupad Vagahni Jaitegan Singh Khurana- R1</p>
<p>6.</p>	<p>Competition App. (AT) No. 55 of 2022 & I.A. No. 4360 of 2022</p> <p>Part Heard</p>	<p>Oravel Stays Ltd. Vs. Competition Commission of India & Ors.</p>	<p>Shally Bhasin</p>	<p>Samar Bansal Sharmistha Ghosh-R1 Rukmini Bobde Sonal Gupta-R2 Vaibhav Gaggar Ela Bali-R3 Vivek Pandey-R4 Rukhmini Bobde Ishan Nagar</p>
<p>7.</p>	<p>Competition App. (AT) No. 57 of 2022 & I.A. No. 1964, 1927, 2218, of 2023</p> <p>Part Heard</p>	<p>Make My Trip (India) Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.</p>	<p>Anand S Pathak</p>	<p>Harish Malik Shama Nargis Samar Bansal-R1 Sharmistha Ghosh Rukhmini Bobde Sonal Gupta-R2 Kokila Kumar-R3 Rohan Arora-R5-10</p>

8.	Comp. App. (AT) (Ins) No. 1107 of 2023 & I.A. No. 3820, 3832, 3833 of 2023 (With Defects) Part Heard	New Okhla Industrial Development Authority Vs. Anand Sonbhadra & Ors.	Abdhesh K. Chaudhary	Abhishek Anand Mohak Sharma Sajal Jain-R1
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By order of Hon'ble Chairperson
-Sd/-
Registrar